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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA).No.445/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M.

Name of the Company	Baazar Retail Limited	a usin end remains of	
Under Section	230-232	Government is directed to	
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
KIRAN S	HARRIA, Pr.CS	1 All Petitioners	Kiran Shal ng
		(phan tole) Mamaer (s)	19/10/2017
1) MA. Nirmalepa			
Dalg	upta, Adv		100 ANDUCED
2) Mr. Shar		Toppour	us feißwese
3) NS. Mu	tha Basu, A	ow \	
4) Mg. Ra	132mes Muth	by and and	le fo
5) TIAINL		0/0 RD(ER)	19.12.17
Dy Due	0.06	Minister of Affair	es.
Dy Duck		Corporale office	

ORDER

Ld. Counsel for the petitioner and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region,

Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Dy. Director appearing on behalf of the Central Government has informed that regarding to their query, petitioner has filed reply only on 18/12/2017. Central Government is directed to file supplementary report within 30 days from today.

List it on 09/02/2018.

8d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)